

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO. \*180  
TO BE ANSWERED ON 14.03.2017**

**PROPOSAL FOR INCLUSION IN SC LIST**

**\*180. SHRI P.V. MIDHUN REDDY:  
DR. SWAMI SAKSHIJI MAHARAJ:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received proposals from various States including Andhra Pradesh, Odisha, West Bengal and Telangana to incorporate some castes belonging to backward classes in the list of Scheduled Castes on social and educational grounds;
- (b) if so, the details of the proposals received and the present status thereof, State and caste-wise;
- (c) whether some of the castes proposed by the State Governments for inclusion in Scheduled Castes list have already been included as Scheduled Castes in some States;
- (d) if so, the details of such castes already included as Scheduled Castes, State and caste-wise; and
- (e) the action being taken by the Government in this regard?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWARCHAND GEHLOT)**

(a) to (e) A Statement is laid on the Table of the House.

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**Statement referred in reply to Lok Sabha Starred Question No. 180 for answer on 14.03.2017 by Shri P.V. Midhun Reddy and Dr. Swamy Sakshiji Maharaj, M.Ps. regarding Proposal for Inclusion in SC List**

**(a) to (e): State and community –wise details of proposals of castes belonging to backward classes for inclusion in the lists of Scheduled Castes received in the last two years and current year are as under:-**

State	Name of caste/community
1. Bihar	Namasudra
2. Karnataka	Kotekshatriya, Ramkshatriya, Servegar, Serugar, Koteyara, Kotegar
3. Uttarakhand	Rai Sikh

No proposal of castes belonging to Backward Classes for inclusion in the list of Scheduled Castes has been received from the States of Andhra Pradesh, Odisha, West Bengal and Telengana in the aforesaid period.

Rai Sikh community appears in the list of Scheduled Castes of the States of Haryana and Punjab and Namasudra community has been notified as a Scheduled Castes for the States of Assam, Manipur, Meghalaya, Mizoram, Odisha, Tripura and West Bengal. Kotekshatriya, Ramkshatriya, Servegar, Serugar, Koteyara, Kotegar community has not been specified as Scheduled Castes in relation to any State/ Union territory.

Government has laid down modalities for deciding claims for inclusion in, exclusion from and other modifications in the list of Scheduled Castes. Only such proposal of the State Governments/ Union territory Administration which has been agreed to both by the Registrar General of India (RGI) and the National Commission for Scheduled Castes (NCSC) are processed further for amending legislation as stipulated in clause (2) of Article 341 of the Constitution of India. The proposals of above communities have been processed in accordance with aforesaid Modalities. Accordingly, the proposal dated 28.08.2015 of Namasudra community of Bihar and proposal dated 19.01.2015 of Kotekshatriya, Ramkshatriya, Servegar, Serugar, Koteyara, Kotegar community of Karnataka have been referred back on 17.12.2015 and 20.04.2015 respectively to the concerned State Governments for further justification in the light of observations of RGI. Proposal dated 17.10.2016 of Rai Sikh community of Uttarakhand has been referred to RGI on 02.11.2016 for comments.

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